

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**E.P. No. 5 of 2014 in
Appeal No. 37 of 2013**

Dated : 1st December, 2014

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

GMR Energy Ltd. Appellant(s)

Versus

Banagalore Electricity Supply Co. Ltd. & Ors. Respondent(s)

**Counsel for the Execution Petitioner : Proxy Counsel for
Mr. Alok Shankar**

ORDER

We are informed that the matter is fixed before the Hon'ble Supreme Court on 11.02.2015.

Therefore, post this matter on **13.02.2015.**

**(Rakesh Nath)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

TS/JS